

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1078/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

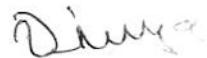
N.R. Enterprises

V/s.

Ruparel Estates India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Adv. Yashu Bhargava i/b R. Bhargava & Associates.	Adv. for Petitioner	
----	---	------------------------	---

2.) Sr. Adv. Arif Bookwala with Adv. Kanan Shroff,
Adv. Pannu Gandhi i/by Markand Gandhi & Co.

Adv. for
Respondent
Company



ORDER

TCP No. 1078/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)